

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : IA(IBC)/703/2024

**PETITION NUMBER** : CP(IB)/45/2020

**NAME OF THE APPLICANT** : Anil Kumar Khicha (RP)  
M/s. Kiran Global Chem Ltd

**NAME OF THE RESPONDENT(S)** : --

**UNDER SECTION** : Sec 60(5) of IBC, 2016 r/w Reg 13(1C) &  
13(2) of IBBI Reg 2016

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**ORDER**

Ld. Counsel Mr. P. Ramesh Kumar for the Applicant.

The Counsel for the Applicant is not aware of the number of days of the delay as well as the reasons for the delay.

The Counsel is directed to come prepared during the next hearing.

List the application for hearing on **24.06.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk